


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2019

NAME OF THE COMPANY: J.M.L. Marketings Pvt Ltd V/s ROC

SECTION OF THE COMPANIES ACT: 131 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Zain Abbas	Adv	Pet	
<u>2.</u>				

No sitting of Court today.

At the request of counsel, put up on 03.01.2020.

Dated: 20.12.2019

  
RAVINDER KUMAR  
(COURT OFFICER)